

CENTRAL EXCISE (SIXTEENTH AMENDMENT) RULES, 1980. REPORT OF MARATHWADA GRAMIN BANK, NANDED FOR THE YEAR ENDED 31-12-1979, NOTIFICATION RE: REFUND OF MUTILATED ONE RUPEE NOTE, RESERVE BANK OF INDIA (NOTE REFUND) (AMENDMENT) RULES, 1980, NOTIFICATION RE: CORRIGENDUM TO NOTIFICATION No. 426 AND A STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:—

(1) A copy of the Central Excise (Sixteenth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. GSR 1261 in Gazette of India dated the 13th December, 1980, under section 38 of the Central Excises and Salt Act, 1944.
[Placed in Library. See No. LT-1664/80].

(2) A copy of the Report (Hindi and English versions) of the Marathwada Gramin Bank, Nanded, for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1665/80].

(3) A copy of Notification No. GSR 426 (Hindi and English versions) published in Gazette of India dated the 29th April, 1980 regarding refund of value of any imperfect or mutilated Government of India Note of the denominational value of one rupee.
[Placed in Library. See No. LT-1666/80].

(4) A copy of the Reserve Bank of India (Note Refund) (Amendment) Rules, 1980 (Hindi and English versions) published in Gazette of India dated the 10th May, 1980, issued under section 28 of the Reserve Bank of India Act, 1934.
[Placed in Library. See No. LT-1667/80].

(5) A copy of Notification No. GSR 1242 (Hindi and English ver-

sions) published in Gazette of India dated the 6th December, 1980 containing corrigendum to Notification No. GSR 426 dated the 19th April, 1980.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (3) and (4) above.
[Placed in Library. See No. LT-1668/80].

ANNUAL REPORT OF THE INDIAN STANDARDS INSTITUTION, NEW DELHI FOR 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1979-80 along with Audited Accounts.
[Placed in Library. See No. LT-1669/80].

12.12 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
MINUTES

SHRI G. LAKSHMANAN (Madras North): I beg to lay on the Table Minutes of the Ninth to Thirteenth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.12 hrs.

STATEMENT OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table Hindi and English versions of the statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and twenty-sixth Report (Sixth Lok Sabha) on Union Excise Duties (1975-76).